

APPELLATE TRIBUNAL FOR ELECTRICITY

Core-4, 7th Floor, SCOPE Complex, Lodhi Road,

New Delhi -110003

Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 17.05.2020

NOTIFICATION

Due to prevailing medical emergency (COVID-19) and in continuation of our earlier Notification dated 16.03.2020 and circular dated 2nd May, 2020, it is declared that, the benches shall take up only urgent matters and part heard matters as are mentioned. Other matters listed before the Hon'ble Benches and Registrar Court of the Tribunal up to 29.05.2020 may be adjourned by the court masters in the following manner:

Regular Matters:

S.No.	Date already fixed	Next date of hearing
1.	18.05.2020	24.08.2020
2.	19.05.2020	25.08.2020
3.	20.05.2020	26.08.2020
4.	21.05.2020	27.08.2020
5.	22.05.2020	28.08.2020
6.	26.05.2020	01.09.2020
7.	27.05.2020	02.09.2020
8.	28.05.2020	03.09.2020
9.	29.05.2020	04.09.2020

Part-heard Matters:

S.No.	Date already fixed	Next date of hearing
1.	18.05.2020	27.07.2020
2.	19.05.2020	28.07.2020
3.	20.05.2020	29.07.2020
4.	21.05.2020	30.07.2020
5.	22.05.2020	31.07.2020
6.	26.05.2020	04.08.2020
7.	27.05.2020	05.08.2020
8.	28.05.2020	06.08.2020
9.	29.05.2020	07.08.2020

This notification issues with the approval of the competent authority of APTEL.

Sd/-

REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.